1	2	3	4	5	6	7	8
14	Manipur . .	3.87	5.11	9.84	5.23	14.84	8.68
15	Meghalaya . .	23.67	12.02	11.61	8.90	16.89	8.09
16	Mizoram . .	3.71	5.95	4.37	4.78	5.24	3.88
17	Nagaland . .	21.71	27.92	20.74	15.47	14.74	11. 15
18	Orissa . . .	300.09	348.86	306.52	326.39.	5 57.70	522.96
19	Punjab . .	29.42	19.76	24.67	31.78	29.93	38.57
20	Rajasthan . .	242.64	387.63	340.62	339.09	426.68	450.37
21	Sikkim . . .	9.58	13.62	6.66	13.42	8.19	10.14
22	Tamil Nadu . .	521.03	831.73	671.94	767.86	853.62	857.50
23	Tripura . .	19. 2	20.71	18.10	13.94	22.04	23.41
24	Uttar Pradesh .	1472.69	1582.14	1389.00	1496.29	1778.57	1739.13
25	West Bengal .	544.08	491.99	557.24	525.55	563.81	401.03
26	A & N Islands .	2.68	2.18	4.47	1.71	2.27	1.81
27	D & Haveli .	3.51	3.94	3.55	2.70	2.73	2.34
28	Daman & Diu .	1.45	.38	1.63	0.12	1.63	0.59
29	Lakshadweep .	2.64	2.23	2.55	2.68	2.62	2.21
30	Pondicherry .	3.37	5.20	3.32	3.81	5.16	3.92
	TOTAL:	7354.35	8892.01	7537.95	7821.02	10382.26	10665.04

*Provision

प्रतिनियुक्ति संबंधी नियम

*1154. **श्री जनार्दन यादव :** क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार अथवा अन्य सरकारी/अर्द्ध सरकारी संगठनों में अखिल भारतीय तथा अन्य सेवाओं के अधिकारियों की प्रतिनियुक्ति के संबंध में विशेषकर कार्यकाल के संबंध में, क्या नियम हैं ; और

(ख) क्या यह सच है कि कोई भी सरकारी अधिकारी/कर्मचारी अपने मूल कार्यालय से अधिकतम तीन वर्षों के लिये प्रतिनियुक्ति पर जा सकता है जिसकी अवधि को विशेष कारणों से एक और वर्ष के लिये बढ़ाया जा सकता है ; यदि हां, तो इस संबंध में गत तीन वर्षों के दौरान मंत्रालय/सरकारी क्षेत्र के उपक्रम/अर्द्ध सरकारी कार्यालय-वार उन अधिकारियों/ कर्मचारियों का ब्यौरा क्या हैं जो तीन वर्षों से अधिक अवधि से प्रतिनियुक्ति पर रहे हैं और उसके क्या कारण हैं तथा कार्यकाल में बढ़ोत्तरी की स्वीकृति देने वाले सक्षम प्राधिकारियों के पदनाम क्या क्या हैं ?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री (श्रीमती मारग्रेट आल्वा) : (क) केन्द्रीय स्टाफिंग योजना के तहत केन्द्रीय सरकारी पदों पर नियुक्त अखिल भारतीय सेवा के अधिकारियों तथा अन्य केन्द्रीय समूह "क" सेवाओं के अधिकारियों की प्रतिनियुक्ति की अवधि अवर सचिव तथा समकक्ष स्तर के लिए तीन

वर्ष ; उप सचिव तथा समकक्ष स्तर के लिए चार वर्ष तथा निदेशक/संयुक्त सचिव तथा समकक्ष स्तर के लिए पांच वर्ष है। जहाँ तक केन्द्रीय स्टाफिंग योजना से भिन्न अन्य किस्म की प्रतिनियुक्ति का संबंध है, कतिपय ऐसे पदों को छोड़कर जहां भर्ती नियमों में दीर्घकालिक समयावधि निर्धारित हो, सभी मामलों में प्रतिनियुक्ति की अवधि तीन वर्ष है।

(ख) जी, हां। प्रतिनियुक्ति पर जाने वाले अधिकारियों से संबंधित सूचना केन्द्रीकृत रूप से नहीं रखी जाती है।

Promotion Policy of ITDC

*655. SHRI GURUDAS DAS GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the essential qualities|merits a person is supposed to have to get promotion in ITDC

(b) what are the essentials of a sound promotion policy and how far ITDC promotion policy qualifies for the same;

(c) whether promotions are granted in ITDC by seniority or on merits;

(d) the names, designations, level of education of the supervisory and above level pesons who got promotions based on seniority and on their respective and specific merits, during the last three years, annually, till March, 1994;

(e) the names, designations, scales of pay, level of education of the employees in supervisory and above levels of ITDC who could not be promoted/upgraded during the last three years, till February, 1994, either on their seniority or on the basis of the merits with reasons and justification in each case; and

(f) the names, designations, level of education of such persons who have been kept as Consultant after retirement in ITDC, as on date, with reasons and justification in each case and is the said appointment in violative of Government instruction?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c) The guiding principle of promotion policy of ITDC is to ensure the suitability of the candidate for promotion in an objective and impartial manner.

In accordance with the "India Tourism Development Corporation Ltd. Recruitment, Promotion and Seniority Rules, 1982 83," the promotions are made according to two streams:—

(i) For non-selection posts:—For non-selection posts, promotion is on the basis of seniority subject to rejection on being unfit. An employee will be considered as unfit if his overall grading in any of his confidential reports for the relevant period is unsatisfactory|fair|poor.

(ii) For promotion to selection posts, merit and the requisite length of service in the particular grade are the prime factors for consideration, along with seniority, integrity and qualifications.

(d) During the last 3 years (i.e. upto 31-3-94) 31 officials (Annexure I) [See Appendix 170, Annexure No 137] have been promoted on the basis of seniority subject to rejection of unfits and 224 officials (Annexure II) (See Appendix 170, Annexure no 137) have been promoted from supervisory cadre to lowest executive cadre and other executive cadres through the selection procedure.

(e) During the last 3 years (i.e. upto 31-3-94) out of the officials who were considered for promotion to non selection posts on the basis of seniority subject to rejection of unfits, only 5 officials (Annexure III) (See Ap-